

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. (IB)-1218(MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **19.04.2018**.

NAME OF THE PARTIES : Asset Reconstruction Company (India) Limited
V/s.
Tulsi Castings and Machining Limited

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

ORDER

By Order of the Bench adjourned to **01.05.2018**.

SD/-
M.K. SHRAWAT
Member (Judicial)

Date :19.04.2018
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